



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07.01.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 08.01.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 72 of 2025 Part Heard	Subir Mukherjee Vs. Ram Ratan Modi & Anr.	Arijit Mazumdar	Amit Kasera Urmila
2.	Comp. App. (AT) (Ins) No. 147 of 2025 Part Heard	Chintan Jhunjhunwala Vs. Mahesh Chand Gupta Resolution Professional of Energy Properties Pvt. Ltd. & Ors. With	Shashank Agarwal	R.R. Modi- RP
3.	Comp. App. (AT) (Ins) No. 100 & 101 of 2025 Part Heard	Avani Towers Pvt. Ltd. Through its Resolution Professional Mr. Jitendra Lohia Vs. Chintan Jhunjhunwala & Anr.	Swati Dalmia	Sanchari Chakroborty

By order of Hon'ble Chairperson

-Sd/-

Registrar (I/c)